

[Shri Ram Niwas Mirdha]  
come to light and have come to a stage  
where a definite investigation could be  
connected and action taken

**SHRI SAMAR GUHA :** The BSP found  
this out, not the, Intelligence

**SHRI RAM NIWAS MIRDHA :** The  
hon Member mentioned about several items  
of news which have appeared in this press  
and asked why Government have not denied  
them. If he expect Government to deny  
or accept all or most of them, I think it  
is not possible to do so. All these matters  
are under investigation by the State Govern-  
ment. They have just taken certain steps  
they are still delving into the matter in a  
serious way. If more things come to light  
definitely action will be taken.

I would certainly appeal to the hon  
member not to bring in political motives or  
communal considerations in a situation  
like this. I think it is very improper to say  
that these gentlemen have been arrested  
because they belong to a minority commu-  
nity. The question is one of national security  
and to bring in a communal element in an  
important and delicate matter like this is  
not at all fitting the dignity of the House  
or that of the hon member.

12.43 HRS

#### PAPER LAID ON THE TABLE

REVIEW AND REPORT OF THE REHABILI-  
TATION INDUSTRIES CORPORATION  
LIMITED, CALCUTTA

**THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR AND RE-  
HABILITATION (SHRI BALGOVIND  
VERMA) :** On behalf of Shri Khidaiaker,  
I beg to lay on the table a copy each of  
the following papers (Hindi and English

versions) under sub-section (1) of section  
619A of the Companies Act, 1956

(1) Review by the Government of the  
working of the Rehabilitation Indus-  
tries Corporation Limited, Calcutta,  
for the year 1969-70

(2) Annual Report of the Rehabilitation  
Industries Corporation Limited,  
Calcutta for the year 1969-70 along  
with the Audited Account and the  
comments of the Comptroller and  
Auditor General thereon

[Placed in Library. See No LT-287/71]

#### FERTILISER (CONTROL) AMENDMENT ORDER

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHIB P. SHINDE) :** I beg to lay  
on the table a copy of the Fertiliser  
(Control) Amendment Order, 1971 (Hindi  
and English versions) published in Notifi-  
cation No. G.S.R. 690 in Gazette of India  
dated the 12th May, 1971 under sub-  
section (6) of section 3 of the Essential  
Commodities Act, 1955 [Placed in the Lib-  
rary. See No. 288/71]

#### Delhi, Meerut and Bulandshahr Milk and Milk Product Control Order

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
SHER SINGH) :** I beg to lay on the table  
a copy of Delhi, Meerut and Bulandshahr  
Milk and Milk Product Control Order,  
1971, (Hindi and English versions) published  
in Notification No. S.O. 1911 in Gazette  
of India dated the 3rd May, 1971 under  
sub-section (6) of section 3 of the Essential  
Commodities Act, 1955 [Placed in Library.  
See No. LT 189/71]